

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.10.2022 (MONDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 981 of 2022	Shibu Purushothaman Vs. Premier Road Carriers Ltd. & Anr.	Priyanka Vora	Milan Singh Negi-R1 Ravi Raghunath-R2
2.	Comp. App. (AT) (Ins) No. 984 of 2022	Hertz Technologies Pvt. Ltd. & Ors. Vs. Netizen Engineering Pvt. Ltd. Esrtwhile Reliance Infocom Engineering Ltd.	D.V. Raghu Vamsy	Kumar Anurag Singh Zain A Khan Shwetank Singh
3.	Comp. App. (AT) (Ins) No. 1031 of 2022 & I.A. No. 2984 of 2022	State Bank of India Vs. Solo Metals Pvt. Ltd.	Siddharth Sangal	
4.	Comp. App. (AT) (Ins) No. 1083 of 2022	True Blue Finlease Ltd. Vs. Jagdish Singh Nain Resolution Professional HBN Foods Ltd.	Dhruv Gupta	Abhishek Naik Mrigank Kumar
5.	Comp. App. (AT) (Ins) No. 1093 of 2022	SAJ Housing Pvt. Ltd. Vs. Priyanka Chouhan Liquidator, Drishti India Ltd. & Anr.	Manisha Chaudhary Raja Singh	Anurag Kulharia Sumit Sharma-R1 Reeta Chaudhary Rashika Swarup-R2
6.	Comp. App. (AT) (Ins) No. 1095 of 2022	Prosper Housing Finance Ltd. Vs. Jagdish Singh Nain Resolution Professional, HBN Foods Ltd.	Dhruv Gupta	
7.	Comp. App. (AT) (Ins) No.1126 of 2022	Agarwal polysacks Ltd. Vs. K.K. Agro Foods & Storage	Manish Paliwal	

8.	Comp. App. (AT) (Ins) No. 1162 of 2022	Paschimanchal Vidyut Vitran Nigam Ltd. Vs. Rathi Ispat Ltd. (In Liquidation) Through Debashis Nanda Official Liquidator	Pradeep Misra	Adya Singh
9.	Comp. App. (AT) (Ins) No. 1180 of 2022	Atishey Jain Vs. Saroha Printing and Packaging Pvt. Ltd. & Anr.	Surabhi Sinha	Aditya Gauri-R1 Shivanshu Kumar-R2
10.	Comp. App. (AT) (Ins) No. 1208 of 2022 & I.A. No. 3664 of 2022	Mileage Hospitality LLP Vs. Amit Jain Resolution Professional of Neesa Leisure Ltd.	Uday Bedi	
11.	Comp. App. (AT) (Ins) No. 1209 of 2022	The State, Government of NCT of Delhi Vs. Anil Kumar Mittal	Madan Lal Garg	
12.	Comp. App. (AT) (Ins) No. 1210 of 2022 & I.A. No. 3671 of 2022	Om Prakash Pandey Vs. Indian Overseas Bank & Anr.	Manisha Pandey	
13.	Comp. App. (AT) (Ins) No. 1211 of 2022 & I.A. No. 3674 of 2022	Rathi Steel and Power Ltd. Vs. Gridco Ltd.	Karan Gandhi	
14.	Comp. App. (AT) (Ins) No. 1215 of 2022	Office Of the Assistant Commissioner of Central Tax & Anr. Vs. Rakesh Singala Liquidator Of Apple Industries Ltd.	Samiksha Godiyal	
15.	Comp. App. (AT) (Ins) No. 1216 of 2022 (With Defects)	Shristi Infrastructure Development Corporation Ltd. Vs. Avishek Gupta Resolution Professional [Sarga Hotel Private Limited] & Anr.	Sam C Mathews	
16.	Comp. App. (AT) (Ins) No. 1217 of 2022	Richfield Industries Pvt. Ltd. Vs. Omkara Assets Reconstruction Pvt. Ltd.	Manohar Malik	

17.	Restoration Application No. 9 of 2022 in Comp. App. (AT) (Ins) No. 526 of 2021	Smt. Aruna Patel Vs. Punjab National Bank & Anr.	Nitesh Shrivastava	
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For Admission (After Notice)

18.	Comp. App. (AT) (Ins) No. 180 of 2022	Greater Noida Industrial Development Authority (GNIDA) Through Its Chairman Vs. Roma Unicon Designex Consortium Successful Resolution Applicant (Through Its SPV- Roma Urban Dream Projects Private Limited) Through Its Authorised Representative Mr. Suresh Kumar Gupta With	U. N. Singh	Abhishek Anand-R1 Ashish Makhija Ashish Makhija
19.	Comp. App. (AT) (Ins) No. 629 of 2022	Greater Noida Industrial Development Authority (GNIDA) through Its Chairman Vs. Earth Infrastructures Limited through RP Akash Singhal & Ors. With	Manish K Srivastava	Ashish Makhija Akanksha Vasudeva-R1 Sandeep Bhuraria Paarijaat Singh-R2
20.	Comp. App. (AT) (Ins) No. 630 of 2022	Greater Noida Industrial Development Authority (GNIDA) Through Its Chairman Vs. Earth Infrastructures Limited through RP & Anr.	Manish K Srivastava	Ashish Makhija Akanksha Vasudeva-R1 Abhishek Anand Viren Sharma Prateek Kushwaha-R2
21.	Comp. App. (AT) (Ins) No. 377 of 2022	Puneet Aggarwal Vs. Manish Kumar & Ors. With	Anurag Ojha	Sunil Kr. Jain-R1 & R2 Priyanka Chouhan-R3
22.	Comp. App. (AT) (Ins) No. 967 of 2021	Babulal Aggarwal Director of Drishti India Ltd. Vs. Manish Kumar & Ors.	S. Premchandra	Sunil K Jain-R1 Priyanka Chouhan-R3
23.	Comp. App. (AT) (Ins) No. 535 of 2022	Regional Provident Fund Commissioner, Employees Provident Fund Organization Regional Office Ahmedabad Vs. Parthiv Parikh Resolution Professional of M.V. Omni Projects (India) Ltd. & Ors.	Kaushik Kumar Dey	Dheeraj Garg-R1 Aastha Mehta-R2 – R5
24.	Comp. App. (AT) (Ins) No. 545 of 2022	Birla Financial Distribution Ltd. Vs. Jagdish Singh Nain	Sunil K. Jain	Abhishek Naik

25.	Comp. App. (AT) (Ins) No. 566 of 2022	Niraj Kumar Singh Vs. Faihzan Khan & Anr.	Shubhi Agarwal	Arnav Kumar Suprateek Neogi-R2
26.	Comp. App. (AT) (Ins) No. 594 of 2022 & I.A. No. 3238 of 2022	Narendra Jindal Vs. Sharda Ma Enterprises Pvt. Ltd. & Ors.	K.K.R. Das	Aman Nandrajog Gaurav Arora-R3
27.	Comp. App. (AT) (Ins) No. 617 of 2022	Parimal Vakharia Countre Vs. Kiaasa Retai LLP.	Dhiren R. Dave	Neha Pandya
28.	Comp. App. (AT) (Ins) No. 666 of 2022	Anil Singh (Suspended Director) Linaks Microelectronics Ltd. Vs. Canara Bank & Ors.	Prateek Dhanda	Abhishek Naik-R1 Abhishek Anand-R2
29.	Comp. App. (AT) (Ins) No. 741 of 2022	IFGL Refractories Ltd. Vs. Gates India Pvt. Ltd. & Anr. With	Pradhuman Gohil	Gautam Narayan-R1 Pankaj Jain-R2 Sourabh Kalia
30.	Comp. App. (AT) (Ins) No. 747 of 2022 & I.A. No. 2053 of 2022	IFGL Refractories Ltd. Vs. Gates India Pvt. Ltd. & Anr.	Pradhuman Gohil	Gautam Narayan-R1 Pankaj Jain Gaurav Shrawat-R2 Sourabh Kalia
31.	Comp. App. (AT) (Ins) No. 768 of 2022	Pravin K. Shishodiya Vs. Ram Ratan Kanoongo & Ors. With	Shivam Shukla	Ayush J. Rajani Khushboo Shah-R1
32.	Comp. App. (AT) (Ins) No. 769 of 2022	Pravin K. Shishodiya Vs. Ram Ratan Kanoongo & Ors.	Shivam Shukla	Ayush J. Rajani Khushboo Shah-R1
33.	Comp. App. (AT) (Ins) No. 842 of 2022	Amit Ahirrao Vs. Anagha Anasingharaju and Anr.	Rajat Malu	Avinash R. Khanolkar- R1
34.	Comp. App. (AT) (Ins) No. 884 of 2022 & I.A. No. 2458 of 2022	Amour Infrastructure LLP (Formerly known as Amour Infrastructure Pvt. Ltd.) Vs. Digital Integrated Technologies Pvt. Ltd.	Karan Luthra	
35.	Comp. App. (AT) (Ins) No. 933 of 2022	Adhunik Niryat Ispat Ltd. Vs. Truvolt Engineering Company Pvt. Ltd.	Arjun Aggarwal	

36.	Comp. App. (AT) (Ins) No. 950 of 2022	Pradeep Tayal Vs. Essbert Fashion Pvt. Ltd. & Ors.	Nitesh Jain	Abhishek Nohta Rishabh Sachdeva
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03:30 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

37.	I.A. No. 3609 of 2022 in Comp. App. (AT) (Ins) No. 954 of 2021	GP Global Energy Pvt. Ltd. Vs. Sandeep Mahajan & Anr.	Raghav Kakkar	Abhishek Anand-R1 Dinkar Singh Gagan Garg Rohit Singh-R2
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**By order of Hon'ble Chairperson
-sd/-
Registrar**